## GOVERNMENT OF INDIA MINISTRY OF TRIBAL AFFAIRS RAJYA SABHA

# **UNSTARRED QUESTION NO- 2061**

TO BE ANSWERED ON - 15/12/2021

### POST-MATRIC SCHOLARSHIPS FOR ST STUDENTS

#### 2061. SHRI G.V.L. NARASIMHA RAO

Will the Minister of TRIBAL AFFAIRS be pleased to state:

- (a) the number of ST students who were given post-matric scholarships in the last three years, State-wise and year-wise;
- (b) the number of ST students who were given post-matric scholarships in Andhra Pradesh in the last three years, year-wise and district-wise;
- (c) the details of post-matric scholarship scheme like state contribution, eligibility, amount of assistance, mode of transfer, etc.;
- (d) whether any changes are proposed in the scheme operation and quantum of assistance;
- (e) if so, the details thereof;
- (f) whether the Ministry is planning to transfer scholarships from Central Government through Direct Benefit Transfer (DBT) directly; and
- (g) if so, the details thereof and if not, the reasons therefor?

#### ANSWER

MINISTER OF STATE FOR TRIBAL AFFAIRS (SHRI BISHWESWAR TUDU)

- (a) & (b): The Ministry is implementing the scheme Post Matric Scholarships for ST students in the country. The funds are not allocated district wise under the scheme. The State/UT-wise details of number of beneficiaries under the scheme during the last three years, including Andhra Pradesh is at Annexure-I.
- (c): The details of Post-Matric scholarship Scheme like State contribution, eligibility, amount of assistance, mode of transfer, etc is at **Annexure-II**.
- (d) & (e): No Sir.
- (f) & (g): Under the Post Matric Scholarship Scheme, scholarships are provided under Direct Benefit Transfer mode.

**Annexure** referred to in reply to part (a) & (b) of the Rajya Sabha Unstarred Question No.2061 for 15.12.2021 raised by Shri G.V.L. Narasimha Rao, MP regarding Post-Matric Scholarships for ST Students

State/UT-wise details of number of beneficiaries under the scheme during the last three years, including Andhra Pradesh

s.No.		018-19	2019-20	2020-21
		Beneficiaries	Beneficiaries	Beneficiaries
1	Andaman & Nicobar	439	447	700
2	Andhra Pradesh	59146	158195	71820
3	Arunachal Pradesh	26000	20500	31916
4	Assam	79526	55507	54846
5	Bihar	12544	13938	19513
6	Chhattisgarh	154656	144453	140163
7	Dadar & Nagar Haveli and Daman & Diu			6180
8	Dadar & Nagar Haveli	2115	5618	
9	Daman & Diu	192	351	
10	Goa		5870	6412
11	Gujarat		202667	
12	Himachal Pradesh	4729	3009	5121
13	Jammu & Kashmir	27900	10685	27839
14	Jharkhand	76782	79823	78755
15	Karnataka	111614	118083	129094
16	Kerala	16245	16583	15820
17	Ladakh			8200
18	Madhya Pradesh	289095	244126	279722
19	Maharashtra	131000	139550	127848
20	Manipur	22644	30969	50000
21	Meghalaya			17315
22	Mizoram	47948	38174	15828
23	Nagaland	38380	40164	37183
24	Odisha	196667	171532	155309
25	Puducherry		23	38
26	Rajasthan	269659	286652	315315
27	Sikkim	4299	4431	3488
28	Tamil Nadu	29622	29478	21593
29	Telangana	58253	129243	118347
30	Tripura	22896	23720	26092
31	Uttar Pradesh		17984	19782
32	Uttarakhand	6133	6499	3528
33	West Bengal	58421	62234	68804
	Total	1746905 /	2060508	1856571

## Annexure-II

**Annexure** referred to in reply to part (c) of the Rajya Sabha Unstarred Question No.2061 for 15.12.2021 raised by Shri G.V.L. Narasimha Rao, MP regarding Postmatric Scholarships for ST Students

Details of post-					
matric scholarship scheme like state contribut	ion, eligibility	, amount of	assistance, mode of tra		
nsfer, etc	-				
Funding Ratio/State contribution	Funding Ratio/State contribution  • Funding ratio between Centre & States/UTs from 2014-15 onwards is  a. 75:25 for UT of Puducherry and all States, except states in North East (including Sikkim) and Hilly States of Uttarakhand, HP and UTs without legislature.  b. 90:10 in case of States of North East (including Sikkim) and Hilly States of Uttarakhand, HP and UT of J&K  c. 100% Central share for UTs without legislature.				
Eligibility  Amount of Assistance	<ul> <li>Applicable to students who are studying in any recognized course from a recognized institution for which qualification is Matriculation/Class X or above</li> <li>Parental income from all sources should be less than Rs.2.50 lakhs per annum</li> <li>Rate of monthly stipend (In Rs) for 10 months</li> </ul>				
	Group	Hostellers	Day Scholar		
	1	1200	550		
	II	820	530		
	III	570	300		
	IV	380	230		
	<ul><li>2. Tuition fees as per fee fixation committee of the respect states/UTs</li><li>3. Additional allowance for disabilities [based the disability type]</li></ul>				
Mode of transfer	Ministry transfers fund to States/UTs. Further States/UTs transfers funds to students in Direct Benefit Transfer mode.				

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